

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 104, 105 & 106 of 2012

Dated : 2nd September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tata Power Company Ltd. Appellant(s)
Versus

Maharashtra Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for Respondent (s) : Mr. Buddy A. Ranganadhan

ORDER

We have heard the learned counsel for both the parties. The learned counsel are directed to file their respective comprehensive Written Submissions on or before 20.09.2013 after serving copy on the other side.

Post the matter for Reporting Compliance and further submissions on **23.09.2013**.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak